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Title: Introduction and passing of the Appropriation (Vote on Account) Bill, 2014.

MADAM SPEAKER: Item No. 27. Hon. Minister.

...(Interruptions)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2014-2015. ...(Interruptions)

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2014-2015."

The motion was adopted.

SHRI P. CHIDAMBARAM : I introduce** the Bill. ...(Interruptions)

MADAM SPEAKER: Now, Item No. 28. Hon. Minister.

...(Interruptions)

SHRI P. CHIDAMBARAM : I beg to move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2014-2015, be taken into consideration."

...(Interruptions)

MADAM SPEAKER: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2014-2015, be taken into consideration."

The motion was adopted.

MADAM SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 to 4 stand part of the Bill."

The motion was adopted.

Clauses 2 to 4 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

...(Interruptions)

SHRI P. CHIDAMBARAM : I beg to move:

"That the Bill be passed."

MADAM SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

...(Interruptions)